

Karnataka through its Karnataka Industrial Area Development Board (KIADB) had notified the land belongs to CSB in Karnataka Government Notification. KIADB had awarded a compensation of ₹70.90 crores for the area of 9517 square metres to CSB in December, 2018. The KIADB is yet to give final notification for the balance area of 426 square metres and compensation thereon is awaited.

#### **Share of textiles in GDP**

439. PROF. M.V. RAJEEV GOWDA: Will the Minister of TEXTILES be pleased to state:

- (a) share of textile industry in the Gross Domestic Product (GDP) of 2017-18;
- (b) employment generated in the textile medium and small industries during the year 2016-17 and 2017-18;
- (c) the details of the revenue generated by the textile exports between 2009-18; and
- (d) share of technical textile in the exports, between 2009 and 2018?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) The share of textile manufacturing to Gross Domestic Product (GDP) during 2016-17 stood at 2.36% (National Account Statistics, 2018).

(b) As per the latest available Annual Survey of Industries data, number of persons employed in the organised Textile and Wearing Apparel Sector is around 26,48,238 in 2015-16 and 26,94,280 in 2016-17. Further, handloom sector provides direct and indirect employment to 43 lakh weavers and allied workers. There are 68.86 lakh handicrafts artisans. Handloom and handicrafts sector together about 111 Lakh employment both in the organized and unorganized sector.

(c) Details of revenue generated by export of Textiles and Apparels (T&A) including handicrafts from 2009-10 to 2017-18 is given in the Statement (*See below*).

(d) No segregated data on export of technical textiles is available during 2008-09 to 2017-18.

**Statement**

*Details of revenue generated by export of textiles and apparels including handicraft from 2009-10 to 2017-18*

(Fig. in US \$ Million)

Year	Textiles	Apparel	Total T&A
2009-10	13,812	10,722	24,533
2010-11	18,559	11,627	30,186
2011-12	22,353	13,731	36,084
2012-13	22,275	12,949	35,224
2013-14	24,914	14,990	39,904
2014-15	23,285	16,833	40,119
2015-16	22,322	16,966	39,288
2016-17	21,643	17,368	39,011
2017-18	22,516	16,705	39,221

*Source:* DGCIS.

**Welfare of handloom weavers**

440. SHRI V. MURALEEDHARAN: Will the Minister of TEXTILES be pleased to state:

(a) what is the action taken by Government for the welfare of the handloom weavers of the country; and

(b) the amount sanctioned for the welfare of the handloom weavers during the period 2014-18, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) For the welfare of handloom weavers, Government of India, Ministry of Textiles is implementing Handloom Weavers Comprehensive Welfare Scheme (HWCWS) across the country to provide life and accidental insurance coverage on death or disability through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Pradhan Mantri Suraksha Bima Yojana (PMSBY) and converged Mahatma Gandhi Bunkar Bima